Declaration of Assets and Liabilities

601	554)	Year : 20.1420.44
30	(as. Director, Biham Malham Sobla Palma) 37 assets (immovable, movable, bank balance, etc.) of myself, my spou	give herein below the details of the and dependents*:

Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name (s)	Dependant-1 name	Dependant-2 Name	Dependa nt-3 Etc.
(i)	Cash	2,00,997/	265971	-	-	Name –
(ii)	Deposits in Banks, Financial Institutions and Non-Banking Financial Companies				_	_
(iii)	Bonds, Debentures and Shares in companies		_	_	_	
(iv)	Other financial institutions, NSS, Policies, etc.	-	1,62,00) F fixed Deb. in	-	-	
v)	Motor Vehicles (details of make, etc.)	motor cycle BRIAL 5330	- 3131	_	_	
v)	Jewelry (give details of weight and value		250 8m 50/g/		_	
v)	Other assets, such as value of claims/interests	-	-	_	_	

Note:- Value of Bonds/shares/Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.*Dependent here means a person substantially dependent on the income of the employee.

B. <u>Details of Immovable assets</u>

[Note: Properties in joint ownership indication the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name (s)	Dependant-1	Dependant-2 Name	Dependant-3
(i) _	Agricultural Land -Locations (s) -Survey number(s) -Extent (Total measurement) -Current market value		9.375 dein		Name	Etc. Name
(ii)	Non- Agricultural Land -Locations (s) -Survey number(s) -Extent (Total measurement) -Current market value	-	2:175 Augung New Patros Colony, Ben	1		
	Building (Commercial and residential) -Survey/door Number (s) -Extent (Total measurement) -Current market value	8.	Residental Hows patha Bew patha Colomy, Beur	-		_

13

(iv)	Houses/Apartments, etcSurvey/door Number (s) -Extent (Total measurement) -Current market value	_	_	_	
(v)	Other (such as interest in property)	_		1 7 1	

[Note: Please give separate details for each item)

Sr. No.		Name & address of Bank/Financial Institution(s)/Department(Amount outstanding as 13-02-2025
(a)	(i) Loans from Banks	5)	
	(ii) Loans from financial institutions		_
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	_	
	(b) dues to departments dealing with supply of water	_	_
	(c) dues to departments dealing with supply of electricity		
	(d) dues to departments dealing with telephones	_	
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	_	_
1	(f) Other dues, if any	-	_
)	(i) Income Tax including surcharge [Also indicate the assessment year up to which Income Tax	3798701 N.	
	(PAN)]	3798701 W. ACVPM7923K	
-	(ii)Wealth Tax [Also indicate the assessment year up to which Wealth Tax return filed]		_
	(iii) Sales Tax [Only in case of proprietary business]		
	(iv) Property Tax Personal Detail	738 - in pmc	

- ersonar Detail		
GPF/CPF/PRAN NO.		PTS/BLA-73
Gender Date of Birth	:-	(M/F) M
Class/Group	:-	07-04-1965
Cadre		(A/B/C) A
		0 1 0 1 1 1 1

(Full Name e.g. B.A.S.:- Bihar Administrative Service, B.S.S.-Bihar Secretariat Service etc.)

Home District

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature : sh-f

Name of Employee

: AMLENDRA PRASAD MAHTO

PLACE: Pama

Date 13102135

Designation Department

: Director
:Bihar Legislative Assembly

Note: Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.